

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/75(KB)2024
IA(I.B.C)/1224(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	IDBI BANK LTD VS MANNOJ KUMAR JAIN
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Rajarshi Banerjee, Adv.] For the Respondent

Mr. Amit Choraria, RP]For RP

O R D E R

1. Ld.Counsel for the Respondent present.
2. Objection to the Report of the RP be filed by the Personal Guarantor within 10 days, failing which, appropriate orders would be passed in the matter.
3. Post the matter on **10/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ